

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.03.2021

NOTICE

Take notice that the following matters listed on 10.03.2021 in the Court – IV will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 86 of 2021	Sam Business Continuity Services Vs. CA Kannan Tiruvengadam and Ors.	Minakshi Jyoti	
2.	Comp. App. (AT) No. 202 of 2020	Registrar of Companies Vs. Sri Amarnath Finance Ltd. With	Rajesh K. Gogna	Rajesh Bohra
3.	Comp. App. (AT) No. 203 of 2020	Registrar of Companies Vs. Sunny Cast and Forge Pvt. Ltd.	Rajesh K. Gogna	
4.	Comp. App. (AT) No. 215 of 2020	Mandira Koirala Vs. Sona Mandira Pvt. Ltd. & Ors.	Nitish Sharma	Anshuman Sood Rajiv Bajaj-R4 & R5 Rajat Bhalla-R2 & R3
5.	Comp. App. (AT) No. 02 of 2021	Santosh Kumar Bhoot & Anr. Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat Adith Nair

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar